

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 02

CUSTOMS Appeal No. 10102 of 2015-SM

[Arising Out Of OIA-255-266/COMMR-A-/JMN/2014 Dated- 15/09/2014 Passed By Commissioner of CUSTOMS-JAMNAGAR(PREV))

Bansal Infracon Limited

Plot No. 2137, Atabhai Chowk,
Bhavnagar, Gujarat

.....Appellant

VERSUS

C.C.-Jamnagar(prev)

Sharda House...Bedi Bandar Road,
Opp. Panchavati, Jamnagar, Gujarat

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. Himanshu P Shrimali, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)

DATE OF HEARING: 29.11.2024

DATE OF DECISION:29.11.2024

The appeal is disposed of. For order, see order of date in CUSTOMS Appeal No. 10100 of 2015.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Prachi